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C.A.No. 6304 OF 1998

ITEM No.201

Court No. 8

SECTION IIIA  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Part-heard  
Civil Appeal No.6304/1998

BHUPINDER KR. SHARMA

Appellant (s)

VERSUS

BAR ASSOCIATION PATHANKOT

Respondent (s)

( With Appln(s). for stay & Office Report )  
( With a copy of compliance report ) ( For final disposal )

Date : 28/09/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.P. MOHAPATRA  
HON'BLE MR. JUSTICE SHIVARAJ V. PATIL

For Appellant (s) Mr. R. Venkataramani, Sr. Adv.  
Mr Vinay Kumar Garg, Adv.

For Respondent (s) Mr. Anoop Choudhary, Sr. Adv.  
Mr. Sudhir Walia, Adv.  
Mr. Sanjay Sarin, Adv. for  
Mr. Mahinder Singh Dahiya, Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J.  
.SP2

After hearing learned counsel for the parties,  
the Court reserved its judgment.

.SP1

(Neelam Kawatra)  
Court Master

(S. Malkani)  
Court Master